ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000009/2020	ACC LTD. VS SUBRAT RANJAN DASH	SASWAT KUMAR ACHARYA VS	/ / () //
2	BLAPL/0001673/2020	DEBARANJAN MALLIK @ SIPU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /252 /2019 () //
3	BLAPL/0001674/2020	BABULA @ JATINDRA MOHANTA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	RAIRANGPUR (RURAL) /111 /2019 () //
4	BLAPL/0001675/2020	KRUPASINDHU NAIK VS STATE OF ODISHA	P.K.MOHAPATRA VS	CHAMPUA /83 /2019 () //
5	BLAPL/0001676/2020	ASIF KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /261 /2019 () //
6	BLAPL/0001677/2020	IMRAN KHAN @ LABEL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /387 /2019 () //
7	BLAPL/0001678/2020	MITU GHADEI @ NILAKANTHA GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /274 /2018 () //
8	BLAPL/0001679/2020	SARAT CHANDRA BARIK VS STATE OF ODISHA	S.K.NAYAK-2 VS	/ /0 () //
9	BLAPL/0001680/2020	MANTU KISKU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BERHAMPUR /01 /2019 () //
10	BLAPL/0001681/2020	TUDU MUNDA VS STATE OF ODISHA	B.S.PANIGRAHI VS	TURUMUNGA /110 /2018 () //
11	BLAPL/0001682/2020	PRAKASH NAYAK VS STATE OF ODISHA	B.K.MAHAPATRA VS	KAMAKHYANAGAR /56 /2018 () //

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12	BLAPL/0001683/2020	P.NABINA @ NAVEENA	BASUDEV PUJARI	GURANDI /74 /2019
		VS	VS	()
		STATE OF ODISHA		//
13	BLAPL/0001684/2020	SABITRI POTHAL	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
14	BLAPL/0001685/2020	DALA PRAVEEN	SOUBHAGYA KUMAR DASH	KASINAGAR /127 /2019
		VS	VS	()
		STATE OF ODISHA		//
15	BLAPL/0001686/2020	DAMA PANGI	SUCHIT KUMAR NAYAK	NANDAPUR /08 /2020
		VS	VS	()
		STATE OF ODISHA		//
16	BLAPL/0001687/2020	SABIR @ SK.SAMIRUDDIN	PARTHA SARATHI NAYAK	BHADRAK TOWN /382 /2019
		VS	VS	()
		STATE OF ODISHA		//
17	BLAPL/0001688/2020	SAILENDRA KUMAR SINGH	AMIT PRASAD BOSE	BORIGUMMA /176 /2019
		VS	VS	()
		STATE OF ODISHA		//
18	BLAPL/0001689/2020	JHADESWAR MAHAKUL	B.B.ROUTRAY	PALLAHARA /131 /2019
		VS	VS	()
		STATE OF ODISHA		//
19	BLAPL/0001690/2020	SAMBHUNATH BEHERA	RAJENDRA N.ROUT	SIMULIA /308 /2019
		VS	VS	()
		STATE OF ODISHA		//
20	BLAPL/0001691/2020	JITENDRA KAMILA	MANAS CHAND	NILGIRI /312 /2019
		VS	VS	()
		STATE OF ODISHA		//
21	BLAPL/0001692/2020	PINKU NAG	A.K.DASH	SAINTALA /125 /2019
		VS	VS	()
		STATE OF ODISHA		//
22	BLAPL/0001693/2020	JASODA PRADHAN @ DOSEI	JAYADEBA BEHERA	RANPUR /252 /2018
		VS	VS	()
		STATE OF ODISHA		//
23	BLAPL/0001694/2020	DIBAKAR NAIK	AMIT KU NATH	ANGUL TOWN /81 /2007

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001695/2020	MAGA @ SIDHANTA NAIK	AMIT KUMAR NATH	ANGUL TOWN /376 /2016
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001696/2020	KARTIKA PRADHAN	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001697/2020	MAHENDRA SINGH BOIPAI @ BAGAL	BISWAJIT NAYAK	TANGARPALI /185 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001698/2020	BHAN SINGH	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001699/2020	TIT@ SISIR DAS	S.ROUT	NIALI /208 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001700/2020	TAPAS RANJAN SAHU	SATYA NARAYAN MISHRA-4	JUNAGARH /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001701/2020	SIBA SAHU @ ARMY SIBA @ MILITARY SIBA @ SIBA RANJAN	SATYA RANJAN MULIA	BAIDYANATHPUR /28 /2016
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001702/2020	ADEI GOCHHAYAT	SATYA RANJAN MULIA	JARAPADA /191 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001703/2020	ROHAN RAUL	R.N.BARIK	BERHAMPUR TOWN /02 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001704/2020	NALU @ BIJAYA BISWAL	NITYANANDA MOHAPATRA	SIMULIA /209 /2017
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001705/2020	MD.SUHAIL	B.S.DASPARIDA	SPL.TASK FORCE /6 /2020
		VS	VS	()

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		STATE OF ODISHA		//
35	BLAPL/0001706/2020	ANIL KU. PRADHAN	JAYADEBA BEHERA	RANPUR /159 /2019
		VS	VS	()
		STATE OF ODISHA		//
36	BLAPL/0001707/2020	BIKU @ JITU RANJAN KHATEI	DEBASISH ROUTRAY	BADAGODA P.S. /158 /2018
		VS	VS	()
		STATE OF ODISHA		//
37	BLAPL/0001708/2020	MANAS RANJAN MOHANTY	ANUPAM DASH	BALASORE VIGILANCE /10 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
38	BLAPL/0001709/2020	BABULA SAHU @ PILLA	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /329 /2019
		VS	VS	()
		STATE OF ODISHA		//
39	BLAPL/0001710/2020	MANAS PRADHAN	B.B.ROUTRAY	COLLIERY /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
40	BLAPL/0001711/2020	MIR HANIB @ HANIF	B.B.ROUTRAY	COLLIERY /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
41	BLAPL/0001712/2020	MAGA @ SIDHANTA NAIK	AMIT KUMAR NATH	ANGUL TOWN /433 /2016
		VS	VS	()
		STATE OF ODISHA		//
42	BLAPL/0001713/2020	BIBHUTI BHUSAN BISWAS	JUGAL KISHORE PANDA	ORKEL /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
43	BLAPL/0001714/2020	BALARAM BEHERA	SOMANATH MISHRA	MANGALA BAG /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
44	BLAPL/0001715/2020	PRATAP BISWAL @ KURU @ ULU	B.B.ROUTRAY	SOHELLA /209 /2018
		VS	VS	()
		STATE OF ODISHA		//
45	CMAPL/0000138/2020	MADHUSMITA BARIK	ADV.	/ /
		VS	VS	()
		CHAIRMAN STATE TRANSPORT AUTHORITY		//

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46	CMAPL/0000139/2020	GITANJALI PADHI	ADV.	/ /
		VS	VS	()
		SWETABAHAN MISHRA		//
47	CMAPL/0000140/2020	NIMAIN CHARAN RAJ	M/S.P.P.PARIDA	/ /
		VS	VS	()
		ODISHA GRAMYA BANK		//
48	CMAPL/0000141/2020	ARDHI NAGESWAR RAO	ADV.	/ /
		VS	VS	()
		STATE O9F ORISSA		//
49	CMAPL/0000142/2020	SUSHIL KU.PRADHAN	ADV.	/ /
		VS	VS	()
		CHIEF EXECUTIVE OFFICER, C.E.O.		//
50	CMAPL/0000143/2020	RAMESH CH. SAHU	ADV.	/ /
		VS	VS	()
		JT.COMNR. OF CONSOLIDATION, BERHAMPUR		//
51	CMAPL/0000144/2020	RENUBALA GOUR	ADV.	/ /
		VS	VS	()
		STATE OF ODISHA		//
52	CMP/0000209/2020	MAHATA MENDALI	RAMCHANDRA RATH	/ /
		VS	VS	()
		SNEHALATA MENDALI		//
53	CMP/0000210/2020	MAHATA MENDALI	RAMCHANDRA RATH	/ /
		VS	VS	()
		SNEHALATA MENDALI		//
54	CMP/0000211/2020	INDRAJIT SAHU	SAMIR KUMAR MISHRA	/ /
		VS	VS	()
		RANGALATA DEHURY		//
55	CMP/0000212/2020	PRAMOD KUMAR PATRA	PARTHA SARATHI DAS	/ /
		VS	VS	()
		SUGYANI KUMARI PATRA		//
56	CMP/0000213/2020	CHANDRAMANI BEHERA	AJIT KU PANDA	/ /
		VS	VS	()
		KUMUNI BEHERA		//
57	CMP/0000214/2020	LALMOHAN ROUT	ANUPAM DASH	/ /

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		VS	VS	()
		PADMINI SAMAL @ ROUT		//
58	CMP/0000215/2020	SARAT MAHABHOI	SIDHESWAR RATH	/ /
		VS	VS	()
		RISHAB PROMOTERS PVT LTD		//
59	CMP/0000216/2020	SARAT MAHABHOI	M/S.SIDHESWAR RATH	/ /
		VS	VS	()
		RISHAB PROMOTERS PVT LTD		//
60	CMP/0000217/2020	BISWAKESHAN JENA	SANTANU KUMAR SARANGI	/ /
		VS	VS	()
		AKSHYA KUMAR JENA		//
61	CONTC/0000749/2020	BHOJRAJ BHOI	ADV	/ /
		VS	VS	()
		CHITHRA ARUMUGAM		//
62	CONTC/0000750/2020	DUSMANTA KUMAR SAHU	ADV	/ /
		VS	VS	()
		CHITHRA ARUMUGAM		//
63	CONTC/0000751/2020	SUNDARMANI HANS	ADV	/ /
		VS	VS	()
		BISHNU PRASAD MISHRA		//
64	CONTC/0000752/2020	BALARAM SAHU	ADV	/ /
		VS	VS	()
		CHITHRA ARUMUGAM		//
65	CONTC/0000753/2020	BINAYA KUMAR PANDA	ADV	/ /
		VS	VS	()
		CHITHRA ARUMUGAM		//
66	CONTC/0000754/2020	SUKANTI DEVI	SATYAJIT SAMAL	/ /
		VS	VS	()
		CHITHRA ARUMUGAM		//
67	CONTC/0000755/2020	KAUSTAV KUMAR NAYAK	ADV	/ /
		VS	VS	()
		PRANAB MANGARAJ		//
68	CONTC/0000756/2020	ADAITYA CHANDRA ROUT	ADV	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		ABHAYA BISWAL		//
69	CONTC/0000757/2020	JAYANT KU.JENA	ADV.	/ /
		VS	VS	()
		SAROJ KU.PANDA, TAHASILDAR		//
70	CONTC/0000758/2020	BIDYADHAR DAS	ADV	/ /
		VS	VS	()
		STATE OF ODISHA		//
71	CONTC/0000759/2020	CHANDRAMANI KAR	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
72	CONTC/0000760/2020	NILAMANI BEHERA	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
73	CONTC/0000761/2020	BULU MUKHI	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
74	CONTC/0000762/2020	SMT.PARA BADAIK	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
75	CONTC/0000763/2020	MD.FAIYAZ ALIAS MD.FAIZ	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
76	CONTC/0000764/2020	SUJANA CHOUDHURY	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
77	CONTC/0000765/2020	KAMALA BAGH	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
78	CONTC/0000766/2020	BINOD BIHARI SAHOO	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
79	CONTC/0000767/2020	PANCHU NAIK	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//

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80	CONTC/0000768/2020	D.DHAN RAJU	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
81	CONTC/0000769/2020	RAMESH KUMARA JENA	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
82	CONTC/0000770/2020	NANDA KISHORE DASH	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
83	CONTC/0000771/2020	SMT.BASANTI PATRA	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
84	CONTC/0000772/2020	SURESH GOCHHAYAT	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
85	CONTC/0000773/2020	IGNACE DUNGDUNG	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
86	CONTC/0000774/2020	S.RAMA RAO	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
87	CONTC/0000775/2020	GREGORY TETE	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
88	CONTC/0000776/2020	HEMA GHASI	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
89	CONTC/0000777/2020	BRAHMANANDA BASTIA	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
90	CONTC/0000778/2020	KHIROD DAS	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
91	CONTC/0000779/2020	AMBIKA TANDIA	ADV	/ /

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		VS	VS	()
		DIBYAJYOTI PARIDA		//
92	CONTC/0000780/2020	SMT.SHANTILATA NAIK	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
93	CONTC/0000781/2020	PRADEEP KUMAR PANIGRAHI	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
94	CONTC/0000782/2020	HARI KANDALU	ADV	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
95	CONTC/0000783/2020	AKASH NAIK	adv	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
96	CONTC/0000784/2020	SUGRI BAGH	adv	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
97	CONTC/0000785/2020	INDRAJIT KALAYAT	adv	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
98	CONTC/0000786/2020	SUDRA NAIK	adv	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
99	CONTC/0000787/2020	LAXMIKANT DAS	adv	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
100	CONTC/0000788/2020	RADHASHYAM MOHANTY	adv	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
101	CONTC/0000789/2020	SRIKANTA KUMAR ROUT	adv	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
102	CONTC/0000790/2020	RABINDRA SAHU @ RABINDRA KUMAR SAHU	adv	/ /
		VS	VS	()

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		DIBYAJYOTI PARIDA		//
103	CONTC/0000791/2020	GANGADHAR JENA	adv	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
104	CONTC/0000792/2020	RANJAN KUMAR MALLICK	adv	/ /
		VS	VS	()
		DIBYAJYOTI PARIDA		//
105	CONTC/0000793/2020	GIRDHARI LAL AGARWAL @ HIRALAL	adv	/ /
		VS	VS	()
		THE EXECUTIVE ENGINEER		//
106	CONTC/0000794/2020	BANANI MOHAPATRA	PADMANAVA JENA	/ /
		VS	VS	()
		TAHASILDAR,MANESWAR		//
107	CONTC/0000795/2020	NIRMAL URMA	ADV	/ /
		VS	VS	()
		SASWAT MISHRA		//
108	CONTC/0000796/2020	RABINARAYAN SWAIN	ADV	/ /
		VS	VS	()
		BHABANISHANKAR CHAYANI		//
109	CONTR/0000013/2020	SUJIT KU.PATRA	SUDHANSU SEKHAR JENA	/ /0
		VS	VS	()
		DHANESWAR MALLICK		//
110	CRLA/0000155/2020	AKSHYA SAHU	JAGABANDHU SAHU	BUDEN /20 /2019
		VS	VS	()
		STATE OF ODISHA		//
111	CRLA/0000156/2020	PRASANTA KUMAR JENA @ MITUA	BASANTA KUMAR DAS	MAHANGA /49 /2017
		VS	VS	()
		STATE OF ODISHA		//
112	CRLA/0000157/2020	SANTOSH PRADHAN	SURYAKANTA DWIBEDI	HARABHANGA /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
113	CRLA/0000158/2020	RASANANDA PRADHAN	DEBA PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//

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114	CRLA/0000159/2020	PRASANT KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	/ /0 () //
115	CRLA/0000160/2020	CHARANESWAR DUBEY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	SAHID NAGAR P.S. /337 /2016 () //
116	CRLA/0000161/2020	NILAKANTH MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	SAHID NAGAR P.S. /337 /2016 () //
117	CRLA/0000162/2020	GULU @ BULU @ JAGAN SAMAL VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	BANKI /305 /2019 () //
118	CRLLP/0000007/2020	STATE OF ODISHA VS MAJOJ LOHAR	ADDL.GOVT.ADV. VS	/39 /2011 () //
119	CRLLP/0000008/2020	SHREE JAGANNATH ENTERPRISES VS SANTOSH @ SITAKANTA SWAIN	GAJENDRANATH ROUT VS	/ /0 () //
120	CRLMA/0000063/2020	BHAGIRATHI JENA VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	KHANDAGIRI P.S. /617 /2018 () //
121	CRLMC/0000602/2020	SATYABADI PADHI VS STATE OF ORISSA (VIGILANCE)	GOKULANANDA MOHAPATRA VS	CUTTACK VIGILANCE /45 /2004 () //
122	CRLMC/0000603/2020	SAKTI RANJAN SINGH SAMANTA VS STATE OF ODISHA(VIG.)	SAMVIT MOHANTY VS	BALASORE VIGILANCE /32 /2014 SPECIAL JUDGE,KEONJHAR(Kendujhar) GR/0000008/2014
123	CRLMC/0000604/2020	SUDARSHAN KHATUA VS STATE OF ODISHA	PRAVASH CH.JENA VS	/ /0 () //
124	CRLMC/0000605/2020	MANAS MALLICK VS STATE OF ODISHA	B.N.BEHERA VS	NANDIPADA /4 /2018 () //
125	CRLMC/0000606/2020	NARAN DAS	PRATAP CH.ROUT	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000607/2020	UMAKANTA DAS	PRATAP CH.ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000608/2020	ADITYA PRADHAN@SANTOSH	ASUTOSH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000609/2020	MAKARDHWAJA SAHU	RANJIT MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000610/2020	DANIAL NAIK@BABUNA	SATYARANJAN MULIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000611/2020	MANOJ KUMAR SAHOO	ASHOK KU.SAHOO	MAHAKALPARA /203 /2014
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000612/2020	SANTILATA SINGH	SATYARANJAN MULIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000613/2020	RAMA PALA@PAL	TAPAS KUMAR ACHARYA	KHALLIKOTE /161 /2016
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000614/2020	SATYABARATA MOHAPATRA	NIRANJAN MAHARANA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000615/2020	SURA@SURENDRA JENA	RASHMI KANTA ACHARYA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000616/2020	DAMU@SANPAT HARIJAN	TUKUNA MISHRA	CHANDAHANDI /79 /2016
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000617/2020	DIBAKAR LENKA	PRAVASH CH.JENA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
137	CRLMC/0000618/2020	SAMBIT KUMAR PANDA	S.K.BHANJADEO	/ /0
		VS	VS	()
		SRADHANJALI PANDA		//
138	CRLMC/0000619/2020	PRAKASH KHORA	PRASANTA KUMAR SAHOO	JEYPORE SADAR /99 /2006
		VS	VS	()
		STATE OF ODISHA		//
139	CRLMP/0000271/2020	ASHOK KU.SAHOO	SATYA RANJAN MULIA	/ /0
		VS	VS	JUDGE FAMILY COURT, KENDRAPARA(Kendrapara *)
		SWAGATIKA ROUT		Crp/0000887/2014
140	CRLMP/0000272/2020	KSHIRODRA CHANDRA SUNA	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
141	CRLMP/0000273/2020	KSHIRODRA CHANDRA SUNA	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
142	CRLREV/0000157/2020	SARBESWAR SENAPATI	B.S.DASPANDA	BALASORE VIGILANCE /40 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
143	FAO/0000197/2020	ANITA KUMARI TRIPATHY	MAHENDRA KUMAR SAHOO	/ /
		VS	VS	()
		STATE OF ODISHA		//
144	FAO/0000198/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()
		GAGAN KU.TARASIA		//
145	FAO/0000199/2020	KANAK RASMI DAS	M/S.A.K.PANDEY	/ /
		VS	VS	()
		STATE OF ORISSA		//
146	MACA/0000111/2020	THE LEGAL MANAGER, ICICI LOMBARD G.I.CO.LTD	M/S.G.P.DUTTA	/ /
		VS	VS	()
		LAXMI BINDHANI		//
147	MACA/0000112/2020	DIVISIONAL MANAGER, ICICI LOMBARD G.I.CO.LTD	G.P.DUTTA	/ /
		VS	VS	()
		NAKULA NAYAK		//

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148	MACA/0000113/2020	MD. SABIT	M/S.K.C.NAYAK	/ /
		VS	VS	()
		MOHAMAD NAZIR		//
149	MACA/0000114/2020	GULSAN KULLA	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		JHUNU @ PRAJIT KUMAR BHOI		//
150	MACA/0000115/2020	SUBRAT KUMAR PATI	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		SUSHANTA KU.BEHERA		//
151	MACA/0000116/2020	SANGITA DHAL @ NAYAK	M/S. K.C.NAYAK	/ /
		VS	VS	()
		LEKON INFRASTRUCTURE PVT. LTD.		//
152	MACA/0000117/2020	D.M., NEW INDIA ASSURANCE CO. LTD,.	ADAM ALI KHAN	/ /
		VS	VS	()
		REKHA DEVI		//
153	MACA/0000118/2020	D.M., M/S. NATIONAL INSURANCE CO. LTD.	BIJOY DASMOHAPATRA	/ /
		VS	VS	()
		KANAK MOHANTY		//
154	RPFAM/0000059/2020	SHYAM SUNDAR TUDU	NILA MADHAB PRAHARAJ	/ /
		VS	VS	()
		PARBATI TUDU		//
155	RPFAM/0000060/2020	TUSHAR KANTI BEHERA	M/S.H.N.MOHAPATRA	/ /
		VS	VS	()
		SUKANTI BEHERA		//
156	RSA/0000066/2020	KADALI KHATUA	SUSANTA KUMAR DASH	/ /
		VS	VS	()
		SUSANTA KU.SETHA		//
157	RVWPET/0000137/2020	UNION OF INDIA	SIDHARTHA SANKAR MOHAPATRA	/ /
		VS	VS	()
		BIMAL KU.NAYAK		//
158	RVWPET/0000138/2020	UNION OF INDIA	SIDHARTHA SANKAR MOHAPATRA	/ /
		VS	VS	()
		SANTANU KU.BARIK		//
159	SAO/0000002/2020	SANATAN RAM DAS	BIBHUDANANDA MUDULI	/ /

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		VS	VS	()
		DEBENDRANATH SAHOO		//
160	TRP(C)/0000065/2020	SUPRABHA NAG	P.R.CHHATOI	/ /
		VS	VS	()
		NALINIKANTA NAIK		//
161	TRPCRL/0000027/2020	PRIYA RANJAN MISHRA	SK.ZAFARULLA	/ /0
		VS	VS	()
		GITANJALI MOHAPATRA		//
162	WA/0000115/2020	SUBHENDU PATTNAIK	PITAMBAR ACHARYA	/ /
		VS	VS	()
		STATE OF ODISHA		//
163	WA/0000116/2020	BIJAY KU.PATTANAIK	GOURISANKAR PANI	/ /
		VS	VS	()
		STATE OF ODISHA		//
164	WA/0000117/2020	BOARD OF SECONDARY EDUCATION, ODISHA	S.S.RAO	/ /
		VS	VS	()
		PRASANTA KUMAR JENA		//
165	WA/0000118/2020	BSE, ODISHA, CUTTACK	S.S.RAO	/ /
		VS	VS	()
		RUSI KUMAR OJHA		//
166	WA/0000119/2020	BSE, ODISHA, CUTTACK	S.S.RAO	/ /
		VS	VS	()
		TRILOCHAN MOHAPATRA		//
167	WA/0000120/2020	BOARD OF SECONDARY EDUCATION, ODISHA	S.S.RAO	/ /
		VS	VS	()
		KANUNGO PRAKASH CHANDRA MOHANTY		//
168	WA/0000121/2020	BSE ODISHA CUTTACK	S.S.RAO	/ /
		VS	VS	()
		JATADHARI BARIK		//
169	WA/0000122/2020	BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	/ /
		VS	VS	()
		BHIKARI CHARAN NAYAK		//
170	WA/0000123/2020	BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	/ /
		VS	VS	()

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		GHANASHYAM MATI		//
171	WA/0000124/2020	BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	/ /
		VS	VS	()
		ANANDA CHANDRA BEHERA		//
172	WA/0000125/2020	BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	/ /
		VS	VS	()
		RAMESH CHANDRA BEURA		//
173	WA/0000126/2020	BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	/ /
		VS	VS	()
		GAUTAM KUMAR GHOSH		//
174	WA/0000127/2020	PATHANI SAMANTA PLANETARIUM	SUDARSHAN NANDA	/ /
		VS	VS	()
		STATE OF ORISSA		//
175	WA/0000128/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF ODISHA (NESCO)	RAMANATH ACHARYA	/ /
		VS	VS	()
		LALIT NARAYAN DASH		//
176	WA/0000129/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF ODISHA (NESCO)	RAMANATH ACHARYA	/ /
		VS	VS	()
		RAKESH DASH		//
177	WA/0000130/2020	MAMATA BEHERA	SAILESH DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
178	WP(C)/0006789/2020	BASANTA KUMAR PRADHAN	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
179	WP(C)/0006790/2020	PADMA LOCHAN SARANGI	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
180	WP(C)/0006791/2020	MINAKHYI MISHRA	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
181	WP(C)/0006792/2020	KALAKAR MAHANTA	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//

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182	WP(C)/0006793/2020	LALITA MOHAN PATTANAYAK	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
183	WP(C)/0006794/2020	SURENDRA NATH PRADHAN	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
184	WP(C)/0006795/2020	PRADEEP KUMAR DALABEHERA	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
185	WP(C)/0006796/2020	RATNAKAR BISOYI	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
186	WP(C)/0006797/2020	SUBASINI BEHERA @ PATTNAIK	M/S.DIPTI RANJAN BHOKTA	/ /
		VS	VS	()
		STATE OF ODISHA		//
187	WP(C)/0006798/2020	PRAVAT NALINI DAS	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
188	WP(C)/0006799/2020	UPENDRA KUMAR BAL	SHASHI BHUSAN JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
189	WP(C)/0006800/2020	RABIN CHANDRA BERA	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
190	WP(C)/0006801/2020	DHANESWAR SAHU	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
191	WP(C)/0006802/2020	GOPAL CHANDRA MISHRA	SHASHI BHUSAN JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
192	WP(C)/0006803/2020	BHABAGRAHI RAM	SATYAJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
193	WP(C)/0006804/2020	REBATI BARALA	M/S.KALPATARU MISHRA	/ /

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		VS	VS	()
		STATE OF ORISSA		//
194	WP(C)/0006805/2020	BANA BIHARI SAHOO	M/S.PRITAM KUMAR MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
195	WP(C)/0006806/2020	SRICHARAN SAMAL	M/S.L.K.MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
196	WP(C)/0006807/2020	SNEHALATA SAMAL	M/S.KALPATARU MISHRA	/ /
		VS	VS	()
		STATE OF ORISSA		//
197	WP(C)/0006808/2020	PURNA CHANDRA SAMAL	M/S.L.K.MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
198	WP(C)/0006809/2020	PURNA CHANDRA ROUT	M/S.SIDHESWAR MALLIK	/ /
		VS	VS	()
		STATE OF ORISSA		//
199	WP(C)/0006810/2020	LAXMIDHAR NAIK	M/S. L.K.MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
200	WP(C)/0006811/2020	KESHAB CHANDRA BEHERA	M/S.L.K.MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
201	WP(C)/0006812/2020	PRAMOD KUMAR DASH	M/S.L.K.MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
202	WP(C)/0006813/2020	BANABIHARI RATH	LALIT SAHU	/ /
		VS	VS	()
		STATE OF ORISSA		//
203	WP(C)/0006814/2020	ABUL KHAN	M/S.NIRANJAN SINGH (I)	/ /
		VS	VS	()
		STATE OF ODISHA		//
204	WP(C)/0006815/2020	AJIT KUMAR MOHANTY	JYOTIMANI PATNAIK	/ /
		VS	VS	()

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		RESERVE BANK OF INDIA		//
205	WP(C)/0006816/2020	DR.JHESAKETAN MOHANTY	M/S.JITENDRA KUMAR DIGAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
206	WP(C)/0006817/2020	JAYASHREE MOHANTY	M/S.JITENDRA KUMAR DIGAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
207	WP(C)/0006818/2020	GOUTAM PRADHAN	M/S.JITENDRA KUMAR DIGAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
208	WP(C)/0006819/2020	HRUSHIKESH MISHRA	M/S.JITENDRA KUMAR DIGAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
209	WP(C)/0006820/2020	SAGAR SAHOO	MANMAYA KUMAR DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
210	WP(C)/0006821/2020	IGNACE KIRO	M/S. SISIR KUMAR PUROHIT	/ /
		VS	VS	()
		REGISTRAR,ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
211	WP(C)/0006822/2020	SABITA MALLA	M/S.SUBRATA KUMAR MOHANTY	/ /
		VS	VS	()
		REGIONAL MANAGER,BANK OF BARODA		//
212	WP(C)/0006823/2020	GANTEI PRADHAN	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
213	WP(C)/0006824/2020	KANCHANA SAHU	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		THE STATE OF ORISSA		//
214	WP(C)/0006825/2020	SMRUTI REKHA JENA	M/S.MANOJ KUMAR JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
215	WP(C)/0006826/2020	SURESH KUMAR MISHRA	M/S.SURENDRA KU.GARTIA	/ /
		VS	VS	()
		STATE OF ODISHA		//

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216	WP(C)/0006827/2020	GOVINDA PRADHAN	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
217	WP(C)/0006828/2020	DIPTI PATTNAIK	M/S.SARAT KUMAR ACHARY	/ /
		VS	VS	()
		THE STATE OF ODISHA		//
218	WP(C)/0006829/2020	JALADHAR BISWAL	M/S.BASUDEV BARIK	/ /
		VS	VS	()
		STATE OF ORISSA		//
219	WP(C)/0006830/2020	SURENDRA BADATYA	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
220	WP(C)/0006831/2020	TAPAN KUMAR DAS	M/S. ANUGRAHA NARAYAN SAMANTRAY	/ /
		VS	VS	()
		STATE OF ODISHA		//
221	WP(C)/0006832/2020	M/S SHAKTI TIMBER	M/S.SRINIBASH SATAPATHY	/ /
		VS	VS	()
		THE STATE OF ODISHA		//
222	WP(C)/0006833/2020	TARINI CHARAN DALAI	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
223	WP(C)/0006834/2020	DILLIP KUMAR MOHANTY	M/S. KARUNAKAR GAYA	/ /
		VS	VS	()
		UNION OF INDIA		//
224	WP(C)/0006835/2020	TARINI CHARANA PATTNAYAK	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
225	WP(C)/0006836/2020	DHARANISHAR MOHANTY	M/S.PRADEEP KUMAR PARIDA	/ /
		VS	VS	()
		SPECIAL LAND ACQUISITION OFFICER, DHENKANAL		//
226	WP(C)/0006837/2020	PRADIPTA KUMAR MOHANTY	M/S. KARUNAKAR GAYA	/ /
		VS	VS	()
		UNION OF INDIA		//
227	WP(C)/0006838/2020	SHYAM SUNDAR BEHERA	PRABHAT KUMAR DASH	/ /

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		VS	VS	()
		STATE OF ORISSA		//
228	WP(C)/0006839/2020	RAJENDRA PERASAD SAMANTRA	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
229	WP(C)/0006840/2020	SHANKARSAN BHUKTA	M/S. B.S.PANIGRAHI	/ /
		VS	VS	()
		STATE OF ODISHA		//
230	WP(C)/0006841/2020	PRAMOD CHANDRA NAYAK	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
231	WP(C)/0006842/2020	M/S.BVSR CONSTRUCTION PVT.LTD.	DEBENDRA KUMAR DWIBEDI	/ /
		VS	VS	()
		STATE OF ODISHA		//
232	WP(C)/0006843/2020	M.APPA RAO	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
233	WP(C)/0006844/2020	DILESWAR SAHOO	M/S.SURYAKANTA DWIBEDI	/ /
		VS	VS	()
		STATE OF ODISHA		//
234	WP(C)/0006845/2020	BIPRA CHARAN BADATYA	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
235	WP(C)/0006846/2020	KALAKA RAMDAS	BIRAJA PRASANNA DAS	/ /
		VS	VS	JUDGE,FAMILY COURT,PHULBANI(Kandhamal)
		KALAKA KALYANI		CP/0000013/01
236	WP(C)/0006847/2020	LAXMIPRIYA DASH	M/S.S.K.DALAI	/ /
		VS	VS	()
		STATE OF ODISHA		//
237	WP(C)/0006848/2020	SAMIR CHANDRA PARAMANIK	M/S.TUSAR KUMAR MISHRA	/ /
		VS	VS	()
		DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE		//
238	WP(C)/0006849/2020	SADHAB CH.PRADHAN	M/S.TUSAR KUMAR MISHRA	/ /
		VS	VS	()

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		STATE OF ODISHA		//
239	WP(C)/0006850/2020	GUIDANCE ENGLISH MEDIUM SCHOOL	M/S. SANATANU KU.SARANGI	/ /
		VS	VS	()
		THE GOVT.OF ODISHA		//
240	WP(C)/0006851/2020	CHITTA RANJAN MALIK	M/S.SUVASHISH PATTANAIK	/ /
		VS	VS	()
		BHUBANESWAR MUNICIPAL CORPORATION		//
241	WP(C)/0006852/2020	M/S.S.R.ENGINEERING	M/S.G.S.NAMTOAR	/ /
		VS	VS	()
		STATE OF ODISHA		//
242	WP(C)/0006853/2020	RAMANATHAN BALASUBHRAHMANIAN	M/S.SAMARENDRA PATTNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
243	WP(C)/0006854/2020	RABI NARAYAN SAHOO	M/S.USHA RANI PADHI	/ /
		VS	VS	()
		STATE OF ORISSA		//
244	WP(C)/0006855/2020	DILLIP KUMAR SAHU	M/S.G.S.NAMTOAR	/ /
		VS	VS	()
		STATE OF ODISHA		//
245	WP(C)/0006856/2020	BIRUPAKSH PRADHAN	M/S.USHA RANI PADHI	/ /
		VS	VS	()
		STATE OF ODISHA		//
246	WP(C)/0006857/2020	BHIMSEN BEHERA	M/S.USHA RANI PADHI	/ /
		VS	VS	()
		STATE OF ODISHA		//
247	WP(C)/0006858/2020	KAMAL LOCHAN MAHANTA	M/S. G.S.NAMTOAR	/ /
		VS	VS	()
		STATE OF ODISHA		//
248	WP(C)/0006859/2020	SADASIVA SAHOO	M/S.DEEPAK RANJAN SUNDARAY	/ /
		VS	VS	()
		STATE OF ODISHA		//
249	WP(C)/0006860/2020	SATRUGHANA SWAIN	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//

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250	WP(C)/0006861/2020	BHARAT RAM	M/S.G.S.NAMTOAR	/ /
		VS	VS	()
		STATE OF ODISHA		//
251	WP(C)/0006862/2020	JOGINDRA JENA	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
252	WP(C)/0006863/2020	ABHAYA KUMAR DASH	BIRAJA PRASANNA SATAPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
253	WP(C)/0006864/2020	NATABAR MAHANTA	M/S.G.S.NAMTOAR	/ /
		VS	VS	()
		MANAGING DIRECTOR ORISSA FOREST DEVELOPMENT CORPORATION LTD		//
254	WP(C)/0006865/2020	ABHAYA KUMAR DASH	BIRAJA PRASANNA SATAPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
255	WP(C)/0006866/2020	BHIKARI CHARAN PATTNAIK	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
256	WP(C)/0006867/2020	NIRANJAN BEHERA	BIRAJA PRASANNA SATAPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
257	WP(C)/0006868/2020	M/S. SASWAT BRICKS	M/S. PRAKASH K.MISHRA	/ /
		VS	VS	()
		REGIONAL MANAGER RESERVE BANK OF INDIA		//
258	WP(C)/0006869/2020	RAJIV NAYAK	M/S.S.PUSPALAKA	/ /
		VS	VS	()
		THE STATE OF ODISHA		//
259	WP(C)/0006870/2020	PAPINA SWAIN	M/S.LAXMIDHAR DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
260	WP(C)/0006871/2020	RESESWARI SAHOO	M/S.B.S.PANIGRAHI	/ /
		VS	VS	()
		STATE OF ODISHA		//
261	WP(C)/0006872/2020	DURYODHAN DAS	ARUN KUMAR PATRA	/ /

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	WP(C)/0006873/2020	CHITTA RANJAN MOHANTY	M/S.PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ORISSA		//
263	WP(C)/0006874/2020	SUNIL KUMAR PRADHAN	M/S. SABITA RANJAN PATTNAIK	/ /
		VS	VS	()
		MEERA PRADHAN		//
264	WP(C)/0006875/2020	RAJ KUMAR SINGH	M/S.K.C.NAYAK	/ /
		VS	VS	()
		THE HEAD MASTER SECONDARY BOARD HIGH SCHOOL		//
265	WP(C)/0006876/2020	MOHIT AGARWAL	M/S.RAMESH AGARWAL	/ /
		VS	VS	()
		DISTRICT MAGISTRATE, SAMBALPUR		//
266	WP(C)/0006877/2020	SADASIBA DORA	M/S. TUKUNA KUMAR MISHRA	/ /
		VS	VS	()
		COLLECTOR NABRANGPUR		//
267	WP(C)/0006878/2020	SUSANTA KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ORISSA		//
268	WP(C)/0006879/2020	KARUR VYSYA BANK LTD	ANJAN KU BISWAL	/ /
		VS	VS	()
		JT DIRECTOR (PMLA)		//
269	WP(C)/0006880/2020	HARAPRIYA PRUSTY	PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ORISSA		//
270	WP(C)/0006881/2020	ASWINI KUMAR RAY	M/S.KRISHNA CHANDRA SAHU	/ /
		VS	VS	()
		STATE OF ODISHA		//
271	WP(C)/0006882/2020	SANTOSH KUMAR JENA	SRIKANTA KU. NATH	/ /
		VS	VS	()
		STATE OF ORISSA		//
272	WP(C)/0006883/2020	HARESH CHANDRA PRADHAN	M/S.KRISHNA CHANDRA SAHU	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
273	WP(C)/0006884/2020	MANO KUMAR DASH	M/S. K.C.RAJGURU MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
274	WP(C)/0006885/2020	MADHAB CHANDRA DASH	M/S.K.C.RAJGURU MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
275	WP(C)/0006886/2020	NIBEDITA DASH	M/S.K.C.RAJGURU MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
276	WP(C)/0006887/2020	NIROJ KUMAR DASH	M/S.K.C.RAJGURU MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
277	WP(C)/0006888/2020	BHOLANATH BEHERA	M/S.K.C.RAJGURU MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
278	WP(C)/0006889/2020	M/S. SHIVA SHAKTI CONSTRUCTION	M/S. DEBENDRA KUMAR DWIBEDI	/ /
		VS	VS	()
		STATE OF ODISHA		//
279	WP(C)/0006890/2020	M/S SREE METALIKS	M/S.SIDHARTHA RAY	/ /
		VS	VS	()
		UNION OF INDIA		//
280	WP(C)/0006891/2020	BHAGATRAM MAJHI	M/S.OMKAR DEVDAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
281	WP(C)/0006892/2020	PRAHALLAD BISWAL	M/S.DEBENDRA KUMAR SAHOO.1	/ /
		VS	VS	()
		COLLECTOR,DHENKANAL		//
282	WP(C)/0006893/2020	MUNASI ABDUL RIAJ ALLI	B.M.SARANGI	/ /
		VS	VS	()
		REGIONAL MANAGER RESERVE BANK OF INDIA		//
283	WP(C)/0006894/2020	SARAT CHANDRA MOHARANA	N.SAHANI	/ /
		VS	VS	()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0006895/2020	BANAMALI SAHOO	BISWAJIT MOHAPATRA	/ /
		VS	VS	()
		COLLECTOR KHURDA		//
285	WP(C)/0006896/2020	M/S.GOURAV CONSTRUCTION	M/S.PRABODHA CH.NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
286	WP(C)/0006897/2020	BINAPANI JENA @ BAUGH	M/S.SURYAKANTA DAS MOHAPATRRA	/ /
		VS	VS	()
		STATE OF ORISSA		//
287	WP(C)/0006898/2020	KAMALAKANTA PUTI	CHITTARANJAN PATTNAIK	/ /
		VS	VS	()
		GOVT OF ODISHA		//
288	WP(C)/0006899/2020	DIRECTOR GENERAL OF POST GOVERNMENT OF INDIA	M/S.DITARANJAN SWAIN	/ /
		VS	VS	()
		RABINDRA KUMAR BEHERA		//
289	WP(C)/0006900/2020	BIJAY KUMAR SAHU	PRABHAT KUMAR DASH	/ /
		VS	VS	()
		STATE OF ORISSA		//
290	WP(C)/0006901/2020	RAMACHANDRA SATPATHY	M/S.DEBARAJ MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
291	WP(C)/0006902/2020	RABINDRA NATH NAYAK	M/S.S.K.NAYAK.2	/ /
		VS	VS	()
		TAHASILDAR KUJANGA		//
292	WP(C)/0006903/2020	PARADEEP TRUCK OWNERS ASSOCIATION	PRAFULLA KUMAR RATH	/ /
		VS	VS	()
		M/S.PARADEEP PHOSPHATES LTD		//
293	WP(C)/0006904/2020	BHAGRATHI MALLIK	M/S.D.R.SUNDARAY	/ /
		VS	VS	()
		STATE OF ODISHA		//
294	WP(C)/0006905/2020	BHIKARI CHARAN KUSUM	M/S.B.MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
295	WP(C)/0006906/2020	SANJEEV SINGH	M/S.DEEPALI MOHAPATRA	/ /

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		DIRECTOR(COMMERCIAL),DISCIPLINARY AUTHORITY		//
296	WP(C)/0006907/2020	ABHIRAM DAS	M/S.SIDHARTHA SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
297	WP(C)/0006908/2020	HADIBANDHU SAHU	M/S.P.C.MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
298	WP(C)/0006909/2020	SIBA PRASAD SAMANTRAY	M/S.P.K.DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
299	WP(C)/0006910/2020	AKSHAYA PANDA	M/S.JAYADEBA BEHERA	/ /
		VS	VS	()
		STATE OF ODISHA		//
300	WP(C)/0006911/2020	JAYANTA KUMAR NAYAK	M/S.SAPAN KUMAR PAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
301	WP(C)/0006912/2020	MADHUSMITA BARAL	KANANBALA ROY CHOUDHURY	/ /
		VS	VS	()
		STATE OF ODISHA		//
302	WP(C)/0006913/2020	BIJAY KUMAR BISWAL	M/S.K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
303	WP(C)/0006914/2020	ABHAYA KUMAR DASH	M/S. SAPAN KUMAR PAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
304	WP(C)/0006915/2020	PRATAP KESHARI RAUT	M/S.K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
305	WP(C)/0006916/2020	PRATAP CHANDRA MOHANTY	M/S.SAPAN KUMAR PAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
306	WP(C)/0006917/2020	SUNIL KUMAR SINGH DANDAPAT	M/S.K.K.SWAIN	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
307	WP(C)/0006918/2020	NABIN CHANDRA MOHANTY	M/S.SANJAY KU.PARIDA	/ /
		VS	VS	()
		COLLECTOR AND DISTRICT MAGISTRATE BALASORE		//
308	WP(C)/0006919/2020	HEMAMALINI PRADHAN	M/S.K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
309	WP(C)/0006920/2020	MANAS RANJAN BEHERA	M/S.B.SINGH	/ /
		VS	VS	()
		STATE OF ODISHA		//
310	WP(C)/0006921/2020	KALAKAR SAHOO	M/S.K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
311	WP(C)/0006922/2020	GITANJALI PATI	M/S.ANIL KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
312	WP(C)/0006923/2020	DEBRAJ KISHAN	M/S.K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
313	WP(C)/0006924/2020	LINGARAJ SAHOO	M/S.SHARMISTHA SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
314	WP(C)/0006925/2020	SARVODAYA SAMITI	M/S.PARTHA MUKHERJI	/ /
		VS	VS	()
		THE DIRECTOR ODISHA STATE CHILD PROTECTION SOCIETY		//
315	WP(C)/0006926/2020	SANTOSH KUMAR SAHU	M/S.RANJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
316	WP(C)/0006927/2020	SAHID GUJAR BEGUM	M/S.J.K.KHUNTIA	/ /
		VS	VS	()
		STATE OF ODISHA		//
317	WP(C)/0006928/2020	ATMANANDA DAS	M/S.ABHAYA KU.BEHERA	/ /
		VS	VS	()
		STATE OF ODISHA		//

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318	WP(C)/0006929/2020	PABITRA MOHAN PATTNAIK	M/S.H.N.MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
319	WP(C)/0006930/2020	CHITTARANJAN MOHANTY		/ /
		VS	VS	()
		STATE OF ORISSA		//
320	WP(C)/0006931/2020	MANJUBALA NATH	M/S.AMIYA KUMAR TARAI	/ /
		VS	VS	()
		GOVT.OF INDIA		//
321	WP(C)/0006932/2020	PRIYAMBADA PRADHAN	M/S.AMIYA KUMAR TARAI	/ /
		VS	VS	()
		GOVT.OF INDIA		//
322	WP(C)/0006933/2020	NIRBHAKAR SAHU	M/S.JITENDRA KUMAR DIGAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
323	WP(C)/0006934/2020	HARISH CH.PIRBAKA	M/S.AMIYA KUMAR TARAI	/ /
		VS	VS	()
		GOVT.OF INDIA		//
324	WP(C)/0006935/2020	PRASANNA KUMAR ROUL	M/S.BASUDEV BARIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
325	WP(C)/0006936/2020	GOUR CHANDRA BARIK	M/S.BASUDEV BARIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
326	WP(C)/0006937/2020	RATIKANTA MOHANTA	AMIYA KUMAR TARAI	/ /
		VS	VS	()
		GOVT.OF INDIA		//
327	WP(C)/0006938/2020	SK.MADARI	M/S.A.K.SARANGI	/ /
		VS	VS	()
		STATE OF ODISHA		//
328	WP(C)/0006939/2020	RAMMURTY PIRBAKA	AMIYA KUMAR TARAI	/ /
		VS	VS	()
		GOVT.OF INDIA		//
329	WP(C)/0006940/2020	FAKIR CH.PATRA	AMIYA KUMAR TARAI	/ /

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		GOVT.OF INDIA		//
330	WP(C)/0006941/2020	SIBA SANKAR PANDA	M/S.SUBRAT KUMAR NAYAK	/ /
		VS	VS	()
		MADHUSUDAN MAJHI		//
331	WP(C)/0006942/2020	NURSINGHA NIMULIA	AMIYA KUMAR TARAI	/ /
		VS	VS	()
		GOVT.OF INDIA		//
332	WP(C)/0006943/2020	PREMENDRA KURTADI	AMIYA KUMAR TARAI	/ /
		VS	VS	()
		GOVT.OF INDIA		//
333	WP(C)/0006944/2020	BUDHADEB PANDA	M/S.MAHENDRA KUMAR SAHOO	/ /
		VS	VS	()
		STATE OF ODISHA		//
334	WP(C)/0006945/2020	CHANDRIKA MAHANTA	AMIYA KUMAR TARAI	/ /
		VS	VS	()
		GOVT.OF INDIA		//
335	WP(C)/0006946/2020	SANJAY KUMAR MOHANTA	AMIYA KUMAR TARAI	/ /
		VS	VS	()
		GOVT.OF INDIA		//
336	WP(C)/0006947/2020	RANJAN KUMAR SINGH	M/S.NIRANJAN MAHARANA	/ /
		VS	VS	()
		THE MANAGING DIRECTOR ODISHA POWER GENERATION CORPORATION		//
337	WP(C)/0006948/2020	MANOJ KUMAR MOHANTA	M/S.R.P.DALAI	/ /
		VS	VS	()
		STATE OF ODISHA		//
338	WP(C)/0006949/2020	CHANDMAL SHARMA	M/S. ANANTA KUMAR MAHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
339	WP(C)/0006950/2020	BHARATI JENA	M/S.MANMAYA KUMAR DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
340	WP(C)/0006951/2020	BANDHU BHOI	M/S.PRAFULLA CHANDRA DAS	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
341	WP(C)/0006952/2020	GOBINDA CHANDR SWAIN	M/S.L.K.MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
342	WP(C)/0006953/2020	MAHESH CHANDRA MOHAPATRA	M/S.L.K.MOHANTY	/ /
		VS	VS	()
		STATE OF ORISSA		//
343	WP(C)/0006954/2020	GOURA CHANDRA BISWAL	M/S.JAYADEBA BEHERA	/ /
		VS	VS	()
		STATE OF ODISHA		//
344	WP(C)/0006955/2020	SARAT KUMAR DASH	M/S.AMITAV MOHANTY	/ /
		VS	VS	()
		AUTHORISED OFFICER, ANDHRA BANK		//
345	WP(C)/0006956/2020	SMRUTI SUDHA SAHU	M/S.SUBHRANSU BHUSAN MOHANTY	/ /
		VS	VS	()
		ANANTA NARAYAN SAHU		//
346	WP(C)/0006957/2020	SUNAKAR DAS	SIDHESWAR MALLIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
347	WP(C)/0006958/2020	MANAS RANJAN MOHANTA	BIJAYA KUMAR BEHERA 1	/ /
		VS	VS	()
		STATE OF ODISHA		//
348	WP(C)/0006959/2020	GOPAL BANJARA @ NAIK	BIJAYA KUMAR BEHERA 1	/ /
		VS	VS	()
		STATE OF ODISHA		//
349	WP(C)/0006960/2020	AJAY KUMAR MOHAPATRA	M/S. J.K.LENKA	/ /
		VS	VS	()
		STATE OF ODISHA		//
350	WP(C)/0006961/2020	TRAILOKYANATH JENA	M/S.J.K.LENKA	/ /
		VS	VS	()
		STATE OF ODISHA		//
351	WP(C)/0006962/2020	DROUPADI SUNDARI NANDA	BISWABIHARI MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0006963/2020	SIBARAM MOHARANA	M/S.SURAJ MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
353	WP(C)/0006964/2020	DILLIP KUMAR PANDA	M/S.SURAJ MOHANTY	/ /
		VS	VS	()
		MAHENDRA BEHERA		//
354	WP(C)/0006965/2020	RABI KUMAR NAYAK	M/S.PIYUSH KUMAR MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
355	WP(C)/0006966/2020	SUSHIL KUMAR PANDA	M/S.SURAJ MOHANTY	/ /
		VS	VS	()
		BABAN NAIK		//
356	WP(C)/0006967/2020	RABI KUMAR NAYAK	M/S.ALOK KUMAR PANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
357	WP(C)/0006968/2020	BISWANATH JENA	M/S.JAJATI KISHORE MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
358	WP(C)/0006969/2020	RANJIT BEHERA	M/S.SIDHARTHA SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
359	WP(C)/0006970/2020	SAROJINEE CHHATOI	M/S.CHITTA RANJAN LENKA	/ /
		VS	VS	()
		DIRECTOR ELEMENTARY EDUCATION		//
360	WP(C)/0006971/2020	PRAMODINI KANUNGO	M/S.CHITTA RANJAN LENKA	/ /
		VS	VS	()
		DIRECTOR ELEMENTARY EDUCATION		//
361	WP(C)/0006972/2020	SAMITA JENA	M/S.CHITTA RANJAN LENKA	/ /
		VS	VS	()
		DIRECTOR ELEMENTARY EDUCATION		//
362	WP(C)/0006973/2020	AJAY MALIK	M/S.SATYA NARAYAN MISHRA 4	/ /
		VS	VS	()
		THE TAHASILDAR, BASUDEVPUR		//
363	WP(C)/0006974/2020	SAMARENDU SAMANTARAY	M/S. S.C.SAMANTARAY	/ /

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0006975/2020	MANJULATA GARUDA	M/S.SURESH KUMAR PANDA	/ /
		VS	VS	()
		THE COLLECTOR, CUTTACK		//
365	WP(C)/0006976/2020	BIJAY BARIK	M/S. MD.G.MADANI	/ /
		VS	VS	()
		STATE OF ODISHA		//
366	WP(C)/0006977/2020	DR.PRATAP KESHARI DAS	M/S.SAMEER KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
367	WP(C)/0006978/2020	PURNA CHANDRA JENA	M/S.SAMEER KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
368	WP(C)/0006979/2020	DHIRENDRA PRADHAN	PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ORISSA		//
369	WP(C)/0006980/2020	AJIT SAHU	M/S.BIBHU PRASAD TRIPATHY	/ /
		VS	VS	()
		LADU KISHORE RAUTA		//
370	WP(C)/0006981/2020	ISWAR CHANDRA SAHU	M/S. ANJAN KUMAR BISWAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
371	WP(C)/0006982/2020	SHRUTI SMARANIKA JENA @ MOHAPATRA AMAS REXONA MOHAPATRA	M/S. [illegible]	/ /
		VS	VS	()
		PUSPARANI MOHAPATRA		//
372	WP(C)/0006983/2020	CHOUDHURY MANOJ KUMAR DAS	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
373	WP(C)/0006984/2020	INDRAMANI SATHPATHY	M/S. BHABANI PRASAD TRIPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
374	WP(C)/0006985/2020	BASANTA MANJARI BEHERA	M/S.SISIR KUMAR PUROHIT	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		REGISTRAR ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
375	WP(C)/0006986/2020	GAGAN CHANDRA SENAPATI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
376	WP(C)/0006987/2020	KSHIROD KUMAR DAS	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
377	WP(C)/0006988/2020	SUSANTA KUMAR PATTNAIK @ SUSANTA KUMAR PATTNAIK	M/S.PATANJALI TRIPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
378	WP(C)/0006989/2020	JITENDRA KUMAR SAHOO	M/S.ARUN KUMAR PATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
379	WP(C)/0006990/2020	SACHITANANDA SAHOO	M/S.M.PRATAP @ P.K.MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
380	WP(C)/0006991/2020	ARABINDA MOHANTY	JYOTIMANI PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
381	WP(C)/0006992/2020	JOGENDRA KUMAR SENAPATI	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
382	WP(C)/0006993/2020	SATYABRATA SAHOO	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
383	WP(C)/0006994/2020	SNAKAR MALIK	M/S.M.PRATAP @ P.K.MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
384	WP(C)/0006995/2020	ALL ODISHA JUDICIAL EMPLOYEES ASSOCIATION	M/S.G.P.JENA	/ /
		VS	VS	()
		STATE OF ODISHA		//
385	WP(C)/0006996/2020	BIJAYA KUMAR BEHERA	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//

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386	WP(C)/0006997/2020	SK.MAHAMAD RASUL	ADITYA MISHRA	/ /
		VS	VS	()
		THE SUB COLLECTOR KHORDHA		//
387	WP(C)/0006998/2020	NARAYAN NANDA	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
388	WP(C)/0006999/2020	JHADESWAR SAHU	M/S.P.C.MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
389	WP(C)/0007000/2020	RABIKISHORE SAHOO	M/S.M.PRATAP @ P.K.MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
390	WP(C)/0007001/2020	PRANAKRUSHNA MALLIK	M/S.M.PRATAP @ P.K.MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
391	WP(C)/0007002/2020	SANTOSH KUMAR NAHAK	M/S.M.PRATAP	/ /
		VS	VS	()
		STATE OF ODISHA		//
392	WP(C)/0007003/2020	BIJAYA KUMAR KAR	M/S.M.PRATAP @ P.K.MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
393	WP(C)/0007004/2020	BIJAYA KUMAR SWAIN	M/S.BAIDHAR SAHOO	/ /
		VS	VS	()
		STATE OF ODISHA		//
394	WP(C)/0007005/2020	GITANJALI SARANGI	M/S.AMITAV TRIPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
395	WP(C)/0007006/2020	KAMALA SWAIN	M/S.PRAFULLA KUMAR KAR	/ /
		VS	VS	()
		TAHASILDAR MAHALAPADA		//
396	WP(C)/0007007/2020	ARJUNA CHARAN SAHOO	M/S.PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
397	WP(C)/0007008/2020	ALEKH CHANDRA ROUL	M/S.PRAFULLA KUMAR MOHAPATRA	/ /

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		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0007009/2020	JAYARAM PARIDA	M/S.PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
399	WP(C)/0007010/2020	KUNI DEI	M/S.PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0007011/2020	SULOCHANA SAHU	M/S. RUDRA NARAYAN PARIJA	/ /
		VS	VS	()
		SUB COLLECTOR RAIRAKHOL		//
401	WP(C)/0007012/2020	PRASANTA KUMAR MAHANTA	M/S.G.S.NAMTOAR	/ /
		VS	VS	()
		COLLECTOR MAYURBHANJ		//
402	WP(C)/0007013/2020	SUBRAT RAM	M/S. BIJAYA KUMAR PARIDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
403	WP(C)/0007014/2020	PURNA CHANDRA SWAIN	M/S. S.K.NAYAK-2	/ /
		VS	VS	()
		SUPERINTENDING ENGINEER ELECTRICAL DIVISION		//
404	WP(C)/0007015/2020	SUDARSAN DASH	M/S.S.K.MOHANTY	/ /
		VS	VS	()
		AUTHORIZEDS OFFICER CUM CHIEF MANAGER		//
405	WP(C)/0007016/2020	MINATI MISHRA	M/S. PRASANTA KUMAR NANDA	/ /
		VS	VS	()
		SOUTHCO UTILITY		//
406	WP(C)/0007017/2020	REETANJALI @ RITANJALI SOM @ SAWN	M/S.DINESH KUMAR PATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
407	WP(C)/0007018/2020	PRADIPTA KISHORI UDGATA	M/S.K.C.DASH	/ /
		VS	VS	()
		UNION OF INDIA		//
408	WP(C)/0007019/2020	NARAYAN KUMAR ROUTRAY	M/S.K.C.DASH	/ /
		VS	VS	()

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		UNION OF INDIA		//
409	WP(C)/0007020/2020	MANJUR HOSSAN KHAN	M/S. K.C.DASH	/ /
		VS	VS	()
		UNION OF INDIA		//
410	WP(C)/0007021/2020	PRATAP KUMAR PARIDA	M/S.K.C.DASH	/ /
		VS	VS	()
		UNION OF INDIA		//
411	WP(C)/0007022/2020	AMRIK SINGH	DEBENDRA NARAYAN PATTANAIK	/ /
		VS	VS	()
		THE EO, ROURKELA MUNICIPAL CORPORATION		//
412	WP(C)/0007023/2020	LIAKAT ALI KHAN	M/S.ASHOK KUMAR MOHAPATRA (1)	/ /
		VS	VS	()
		COLLECTOR, NABARANGPUR		//
413	WP(C)/0007024/2020	HRUDANANDA PAL	M/S.K.C.DASH	/ /
		VS	VS	()
		UNION OF INDIA		//
414	WP(C)/0007025/2020	PARSURAM NAYAK	M/S.K.C.DASH	/ /
		VS	VS	()
		UNION OF INDIA		//
415	WP(C)/0007026/2020	MAHESH SAMAL	M/S.K.C.DASH	/ /
		VS	VS	()
		UNION OF INDIA		//
416	WP(C)/0007027/2020	TAPAN KUMAR MALLIK	MANOJ KUMAR MOHANTY 2	/ /
		VS	VS	()
		UNION OF INDIA		//
417	WP(C)/0007028/2020	SAROJ BAL	PRAFULLA KUMAR RATH	/ /
		VS	VS	()
		STATE OF ODISHA		//
418	WP(C)/0007029/2020	LAXMAN MISHRA	M/S.A.B.PARIDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
419	WPCRL/0000025/2020	MALATI SAHU	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		S.P, GANJAM		//

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420	WPCRL/0000026/2020	KARTIKA CHANDRA DAS	CHITTA RANJAN PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
421	WPCRL/0000027/2020	BISWAJIT SAHOO	S.C.MEKAP	/ /0
		VS	VS	()
		STATE OF ORISSA		//
422	ABLAPL/0002682/2020	SUSANTA JENA	UDIT RANJAN JENA	BINJHARPUR /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
423	ABLAPL/0002683/2020	BINOD RAM @ PAIDA RAM	PRAMOD KUMAR JENA	BASTA /443 /2019
		VS	VS	()
		STATE OF ODISHA		//
424	ABLAPL/0002684/2020	RADHAKRUSHNA @ KUNA BHANJA	PRAVASH CH.JENA	BHOGRAI /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
425	ABLAPL/0002685/2020	RAJAN CHULUA	P.K.PASAYAT	SAMBALPUR TOWN /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
426	ABLAPL/0002686/2020	SANGRAM SAHOO	KALPATARU KHUNTIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
427	ABLAPL/0002687/2020	SUSHANTA @ SUSANT KUMAR PRUSTY	PANCHANAN PANIGRAHI	BHUBAN /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
428	ABLAPL/0002688/2020	KANHU CHARAN MOHANTY	PRASHANTA KUMAR DAS	AUL /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
429	ABLAPL/0002689/2020	KAMALINI DEY	PRAVASH CH.JENA	BHOGRAI /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
430	ABLAPL/0002690/2020	UTPAL SINGHA	PRAVASH CH.JENA	RAIBANIA /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
431	ABLAPL/0002691/2020	TULASI SAHU	PRASANTA KUMAR ROUTRAY	SOHELLA /10 /2020

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		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0002692/2020	BASANTI MOHANTA	TARA PRASAD MOHAPATRA	JHARPOKHARIA /152 /2019
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0002693/2020	AKSHYA KUMAR PANDA	N.SAHANI	SONEPUR /48 /2013
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0002694/2020	JOGENDRA @ JOGINDRA PRADHAN	PRASANTA KUMAR PANDA	DIGAPAHANDI /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0002695/2020	TAPI @ CHANDRAKANTA PARIDA	GYANENDRA CHANDRA SWAIN	BALIKUDA /66 /2018
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0002696/2020	NIRMAL KAMAR JADAB	HEMANTA KUMAR ROUT	DELANGA /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0002697/2020	BHAGYASHREE MALIK	SATYA NARAYAN MISHRA-4	MARINE PS AT DHAMARA /02 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0002698/2020	AMARENDRA ROUT @ AMAR ROUT	KHIROD KUMAR ROUT	GURUDIJHATIA /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0002699/2020	SATRUGHNA SAHU	KISHOR KUMAR SAHOO	BANSADA /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0002700/2020	RATIKANT DEEP @ RATI DEEP	AJIT KUMAR ROUT	JHARSUGUDA /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0002701/2020	TOKESWARI MAJHI	SITIKANT MISHRA	KOMNA PS /144 /2013
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0002702/2020	K.SURESH PATRA	N.SAHANI	PURUSHOTTAMPUR /08 /2020
		VS	VS	()

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		STATE OF ODISHA		//
443	ABLAPL/0002703/2020	DAMBARUDHAR BISWAL	RANJAN KUMAR PRADHAN-A	JODAPADAR /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
444	ABLAPL/0002704/2020	NARENDRA KUMAR SETHY	KHIROD KUMAR ROUT	KHUNTUNI /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
445	ABLAPL/0002705/2020	PADMA CHARAN JENA	RANJAN KUMAR PRADHAN-A	BRAHMAGIRI /138 /2016
		VS	VS	()
		STATE OF ODISHA		//
446	ABLAPL/0002706/2020	SAYMA @ SAYMA GHANA PALEI	NILAKANTHA JUJHARSINGH	KHALLIKOTE /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
447	ABLAPL/0002707/2020	NIBARAN PRADHAN @ PAPU	P.R.CHHATOI	TIGIRIA /16 /2018
		VS	VS	()
		STATE OF ODISHA		//
448	ABLAPL/0002708/2020	BIKI @ NIRANJAN NAYAK	JAYANTA KUMAR MAJHI	BALASORE SADAR /165 /2018
		VS	VS	()
		STATE OF ODISHA		//
449	ABLAPL/0002709/2020	SK.HASSAN	P.R.CHHATOI	KHARABEL NAGAR P.S. /33 /2019
		VS	VS	()
		STATE OF ODISHA		//
450	ABLAPL/0002710/2020	SARAT KUMAR MAJHI	JAYANTA KUMAR MAJHI	BALASORE TOWN /89 /2018
		VS	VS	()
		STATE OF ODISHA		//
451	ABLAPL/0002711/2020	NIBARAN PRADHAN	P.R.CHHATOI	BANKI /348 /2019
		VS	VS	()
		STATE OF ODISHA		//
452	ABLAPL/0002712/2020	ASISH SAHOO @ PINU	KAUSTUVA MOHANTY	LAXMISAGAR P.S. /42 /2020
		VS	VS	()
		STATE OF ODISHA		//
453	ABLAPL/0002713/2020	DEEPAK KUMAR SAHOO	PRAVAKAR BEHERA	ANGUL TOWN /709 /2019
		VS	VS	()
		STATE OF ODISHA		//

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454	ABLAPL/0002714/2020	CH.GOURI SHANKAR RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA TOWN /188 /2017 () //
455	ABLAPL/0002715/2020	RAJENDRA KAR VS STATE OF ODISHA	RAJENDRA N..ROUT VS	AGARAPADA /148 /2019 () //
456	ABLAPL/0002716/2020	ARJUN SETH VS STATE OF ODISHA	JAGABANDHU SAHU VS	AMBABHONA /22 /2020 () //
457	ABLAPL/0002717/2020	KAMAL KUMAR SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP /30 /2020 () //
458	ABLAPL/0002718/2020	PRASANTA KUMAR ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /37 /2020 () //
459	ABLAPL/0002719/2020	SYED FURKAN ALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SPL.TASK FORCE /10 /2018 () //
460	ABLAPL/0002720/2020	LAXMAN PATRA VS STATE OF ODISHA	N.C.ROUT VS	JALESWAR /361 /2019 () //
461	ABLAPL/0002721/2020	DHAKUA @ BANGALI SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /297 /2019 () //
462	ABLAPL/0002722/2020	DALU @ DEBASISH NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /119 /2019 () //
463	ABLAPL/0002723/2020	BISWARANJAN MOHAPATRA VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	/ /0 () //
464	ABLAPL/0002724/2020	DINABANDHU KHATEI @ BAPI VS STATE OF ODISHA	SARAT KUMAR JENA VS	RANPUR /09 /2020 () //
465	ABLAPL/0002725/2020	SAROJ KUMAR DAS	BIBHUTI RANJAN MOHANTY	MARSHAGHAI /328 /2019

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		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0002726/2020	KADAM MAJHI	SITIKANT MISHRA	KOMNA PS /144 /2013
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0002727/2020	SUKANTI BEHERA	RAJENDRA N.ROUT	KHAIRA /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0002728/2020	AMIT KUMAR SAHU	BIBHUTI BHUSAN BEHERA	DEOGARH /221 /2019
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0002729/2020	RANJIT BARIK @ RANJIT KUMAR BARIK	DIPTI RANJAN BHOKTA	SEMILLIGUDA /92 /2017
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0002730/2020	RABINDRA KUMAR MOHANTY	BIJAYA KUMAR RAGADA	KODINGA /149 /2019
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0002731/2020	SUNIL GARNAIK @ SUNIL GARNAYAK	AMIT KUMAR NATH	ANGUL TOWN /578 /2019
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0002732/2020	BASANTI BEHERA	ASHOK KUMAR SAHOO	KENDRAPARA /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0002733/2020	CHITTA RANJAN SINHA	PRADEEP KUMAR DAS	BHADRAK RURAL /87 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0002734/2020	SANTOSH SENAPATI @ SANTOSH KUMAR SENAPATI	KARUNAKAR GAYA	ASTARANGA /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0002735/2020	TUKUNA SETHI	MAHESWAR MOHANTY	TIRTOL /381 /2019
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0002736/2020	PAPU SWAIN	B.B.MOHAPATRA	PARADEEP LOCK /26 /2020
		VS	VS	()

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		STATE OF ODISHA		//
477	ABLAPL/0002737/2020	NATHA BEHERA @ SRINATH BEHERA	B.B.ROUTRAY	TALCHER TOWN /179 /2018
		VS	VS	()
		STATE OF ODISHA		//
478	ABLAPL/0002738/2020	GIRIJA SANKAR SAHU	PARTHA SARATHI DAS	CHAMPUA /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
479	ABLAPL/0002739/2020	P.MURALIMOHAN	MOHENDRA KUMAR MOHAPATRO	PADMAPUR /70 /2019
		VS	VS	()
		STATE OF ODISHA		//
480	ABLAPL/0002740/2020	LALATENDU SAHOO	D.R.BEHERA	PANIKOILI /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
481	ABLAPL/0002741/2020	BISWARANJAN BEHERA	SATYA RANJAN MULIA	JAGATPUR /228 /2018
		VS	VS	()
		STATE OF ODISHA		//
482	ABLAPL/0002742/2020	GANESH NAYAK	SATYA RANJAN MULIA	CHAULIAGANJA /466 /2019
		VS	VS	()
		STATE OF ODISHA		//
483	ABLAPL/0002743/2020	MAUN @ GADADHAR SWAIN	KALPATARU MISHRA	TANGI /129 /2018
		VS	VS	()
		STATE OF ODISHA		//
484	ABLAPL/0002744/2020	ABDUL AMAN @ SONA KHAN	SATYA RANJAN MULIA	G.R.P.S. /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
485	ABLAPL/0002745/2020	KOUSTUBHA DAS @ KOUSTUV DAS	ANUP UDAYA SENAPATI	KHANDAGIRI P.S. /698 /2019
		VS	VS	()
		STATE OF ODISHA		//
486	ABLAPL/0002746/2020	KASTURI DAS	ANUP UDAYA SENAPATI	KHANDAGIRI P.S. /698 /2019
		VS	VS	()
		STATE OF ODISHA		//
487	ABLAPL/0002747/2020	SAMBHU @ SHAMBHU PRASAD MISHRA	JAYADEBA BEHERA	PATNAGARH /24 /2020
		VS	VS	()
		STATE OF ODISHA		//

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488	ABLAPL/0002748/2020	PURNA CHANDRA SENAPATI	JITENDRA SAMANTARAY	BALUGAON P.S. /149 /2015
		VS	VS	()
		STATE OF ODISHA		//
489	ABLAPL/0002749/2020	SANTOSH KUMAR PALO	MOHENDRA KUMAR MOHAPATRO	PADMAPUR /70 /2019
		VS	VS	()
		STATE OF ODISHA		//
490	ABLAPL/0002750/2020	RAMIZ KHAN	JUGAL KISHORE PANDA	KHALLIKOTE /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
491	ABLAPL/0002751/2020	SACHIN EKANATH CHAVAN	PUSPAMITRA MOHAPATRA	/ /0
		VS	VS	()
		UNION OF INDIA (NCB)		//
492	ABLAPL/0002752/2020	MANGULU BEHERA	PRABHAT KUMAR PRAHARAJ	KANPUR /08 /2020
		VS	VS	()
		STATE OF ODISHA		//
493	ABLAPL/0002753/2020	RUNU RANI JENA	ANUPAM DASH	BALASORE VIGILANCE /10 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
494	ABLAPL/0002754/2020	AMIT SWARUP MOHAPATRA @ SILU	DURGA PRASAD DHAL	AIRPORT /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
495	ABLAPL/0002755/2020	HARIHAR PANIGRAHI	MD.RIAZ	/ /0
		VS	VS	()
		STATE OF ODISHA		//
496	ABLAPL/0002756/2020	SK.HASIBULA @ SK HAJIBULA	PABITRA KUMAR NAYAK	BIRMITRAPUR /04 /2020
		VS	VS	()
		STATE OF ODISHA		//
497	ABLAPL/0002757/2020	SK.SABIR	B.B.ROUTRAY	COLLIERY /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
498	ABLAPL/0002758/2020	NARESH KESHARI	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
499	ABLAPL/0002759/2020	SK.MURAD MOHIN	DINESH RAY	COLLIERY /418 /2019

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		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0002760/2020	CHATURBHUJA KHANDA	PRADEEPTA KUMAR BEHERA	TANGI /97 /2008
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0002761/2020	SK.RAJESH	DINESH RAY	COLLIERY /418 /2019
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0002762/2020	AHALYA MAHANANDA	PRASHANTA KUMAR NAYAK	KANTABANJI /42 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0002763/2020	HAREKRUSHNA BEHERA	SURYA NARAYAN MISHRA	NIMAPADA /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0002764/2020	KUNDAN @ KUNDAN NAIK	B.B.ROUTRAY	TALCHER TOWN /379 /2019
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0002765/2020	SK.HAIDER @ SAIKH HAIDER	B.B.ROUTRAY	AMBABHONA /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0002766/2020	SANTOSH KUMAR BEHERA	ASHOK KUMAR SAHOO	KENDRAPARA /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0002767/2020	BIJAY KUMAR BEHERA @ BIJAY BEHERA	PABITRA KUMAR NAYAK	BIRMITRAPUR /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0002768/2020	PINTU DAS	MANORANJAN MISHRA	RAGHUNATHPUR /105 /2019
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0002769/2020	SURYAKANTA NAYAK	S.K.DASH	/31 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0002770/2020	SANJAY SINGH @ SANJAY KUMAR	PABITRA KUMAR NAYAK	BIRMITRAPUR /4 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
511	ABLAPL/0002771/2020	ABHI @ ABHIMANYU NAIK	S.K.MOHANTY	TARASINGI /96 /2019
		VS	VS	()
		STATE OF ODISHA		//
512	ABLAPL/0002772/2020	SRABANI SAHOO	PRASANT KUMAR BARIK	CHOUDWAR /71 /2020
		VS	VS	()
		STATE OF ODISHA		//
513	ABLAPL/0002773/2020	BHAGABAN KHADIA	RABINDRANATH PRUSTY	RENGALI /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
514	ABLAPL/0002774/2020	BIJAY KUMAR BEHERA @ BIJAY BEHERA	PABITRA KUMAR NAYAK	BIRMITRAPUR /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
515	ABLAPL/0002775/2020	DURGA SHANKAR BHAINA @ DURGA BHAINA	DEEPAK RANJAN SUNDARAY	ATTABIRA /223 /2016
		VS	VS	()
		STATE OF ODISHA		//
516	WPC(OA)/0002975/2018	DR.BHABANI SANKAR BISWAL	M/S.BISWABIHARI MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
517	WPC(OAC)/0001033/2019	BHABAGRAHI NAYAK	M/S.JAYANTA KUMAR BAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
518	WPC(OAC)/0002633/2016	BANITA SWAIN@SAMAL	RUDRA NARAYAN PARIJA	/ /
		VS	VS	()
		STATE OF ODISHA		//
519	WPC(OAB)/0000001/2020	IGNACE KIRO	M/S.SISIR KUMAR PUROHIT	/ /
		VS	VS	()
		REGISTRAR ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
520	WPC(OAPC)/0000098/2017	AMULYA RATNA SWALSINGH	M/S.MINATI DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
521	CONTC(CPC)/0000314/2016	SUBASH CHANDRA DAS	GYANENDRA CHANDRA SWAIN	/ /
		VS	VS	()
		RANJANA CHOPRA, COMMNR.CUM SECY		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	CONTC(CPC)/0000315/2016	MAMATA DEI VS RANJANA CHOPRA, COMMNR.CUM SECY.	M/S.GYANENDRA CH.SWAIN VS	/ / () //

ORISSA HIGH COURT

MISC CASES FILED on :20/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 COA/2/2015	RAJIB LOCHAN MOHANTY-MP	BAIBASWATA PANIGRAHI
2	1/2020 WPC(OAPC)/227/2019	UTTAM KUMAR SATPATHY(P.H)-MP	M/S.BUDHADEV ROUTRAY
3	2/2020 COA/1/2016	RAJIB LOCHAN MOHANTY-MP	M/S.BAIBASWATA PANIGRAHI
4	2/2020 CONTR/13/2020	SUJIT KU.PATRA-MP	SUDHANSU SEKHAR JENA
5	2/2020 RVWPET(RPC)/37/2019	KANHU CHARAN OJHA-MP	M/S.SIDHESWAR MALLIK
6	3/2020 CONTR/13/2020	SUJIT KU.PATRA-MP	SUDHANSU SEKHAR JENA
7	5/2020 SAO/2/2020	SANATAN RAM DAS-MP	BIBHUDANANDA MUDULI
8	6/2020 SAO/2/2020	SANATAN RAM DAS-MP	BIBHUDANANDA MUDULI
9	8/2020 CRLLP/7/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADV.
10	8/2020 CRLMA/374/2019	SUSHMA TOPPO-MP	M/S.BIBHUTI BHUSAN MISHRA
11	10/2020 ARBA/36/2019	UNITED INDIA INSURANCE CO. LTD.-MP	JAYSANKAR MISHRA
12	22/2020 ELPET/4/2019	BISWARANJAN MALLICK-MP	M/S.GOPAL AGARWAL
13	27/2020 TRPCRL/27/2020	PRIYA RANJAN MISHRA-MP	SK.ZAFARULLA
14	39/2020 MATA/167/2019	MANORANJAN DALEI-MP	PRATAP CHANDRA ROUT
15	51/2020 CMAPL/136/2020	GOVERNING BODY OF HARIHAR DEGREE COLLEGE-MP	ADV.
16	75/2020 TRP(C)/65/2020	SUPRABHA NAG-MP	P.R.CHHATOI
17	76/2020 TRP(C)/341/2019	RITA GHOSE@PATRA-MP	BIJAYA KUMAR MISHRA
18	87/2020 RPFAM/60/2020	TUSHAR KANTI BEHERA-MP	M/S.H.N.MOHAPATRA
19	122/2020 RSA/56/2019	SM SIRAJUDDIN-MP	M/S.BIBHUTI BHUSAN MISHRA
20	123/2020 RSA/329/2019	GIRIJA SANKAR SATPATHY-MP	SUSANTA KUMAR DASH
21	124/2020 RSA/66/2020	KADALI KHATUA-MP	ANANGA KUMAR OTTA
22	162/2020 WA/32/2020	PRINCIPAL IN CHARGE CUM SECSRETARY, PANCHAYATI RAJ DEPTT.-MP	SAMIR KUMAR MISHRA
23	163/2020 WA/115/2020	SUBHENDU PATTNAIK-MP	PITAMBAR ACHARYA
24	164/2020 WA/492/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	M/S.S.S.RAO
25	165/2020 WA/117/2020	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
26	166/2020	BSE, ODISHA, CUTTACK-MP	S.S.RAO

	WA/118/2020		
27	167/2020	BSE, ODISHA, CUTTACK-MP	S.S.RAO
	WA/119/2020		
28	168/2020	MUNA @ DILLIP KESHARI DEO-MP	PRAFULLA CHANDRA DAS
	BLAPL/1084/2020		
29	168/2020	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
	WA/120/2020		
30	169/2020	BSE ODISHA CUTTACK-MP	S.S.RAO
	WA/121/2020		
31	170/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
	WA/122/2020		
32	171/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
	WA/123/2020		
33	172/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
	WA/124/2020		
34	173/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
	WA/125/2020		
35	174/2020	PATHANI SAMANTA PLANETARIUM-MP	SUDARSHAN NANDA
	WA/127/2020		
36	175/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
	FAO/4/2020		
37	175/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF ODISHA (NESCO)-MP	RAMCHANDRA ACHARYA
	WA/128/2020		
38	176/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF ODISHA (NESCO)-MP	RAMCHANDRA ACHARYA
	WA/129/2020		
39	177/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
	FAO/198/2020		
40	177/2020	MAMATA BEHERA-MP	SAILESH DAS
	WA/130/2020		
41	178/2020	KANAK RASMI DAS-MP	M/S.A.K.PANDEY
	FAO/199/2020		
42	199/2020	BAIDYANATH SAHOO-MP	M/S BIPLAB KUMAR DASH
	CRLREV/73/2015		
43	200/2020	PRASANNA KUMAR BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
	CRLREV/672/2019		
44	210/2020	MINATI DEY-MP	M/S.BHAKTAHARI MOHANTY
	CMP/1729/2016		
45	211/2020	MAHATA MENDALI-MP	RAMCHANDRA RATH
	CMP/209/2020		
46	211/2020	THE LEGAL MANAGER, ICICI LOMBARD G.I.CO. LTD.-MP	M/S.G.P.DUTTA
	MACA/111/2020		
47	212/2020	BIBHUTI B.JESTHY-MP	M/S.JAMESWAR DAS
	CMP/786/2014		
48	212/2020	DIVISIONAL MANAGER, ICICI LOMBARD G.I.CO. LTD.-MP	G.P.DUTTA
	MACA/112/2020		
49	213/2020	BIBHUTI B.JESTHY-MP	M/S.JAMESWAR DAS
	CMP/786/2014		
50	213/2020	GULSAN KULLA-MP	PRADEEP KUMAR MISHRA
	MACA/114/2020		
51	214/2020	BIBHUTI B.JESTHY-MP	M/S.JAMESWAR DAS
	CMP/786/2014		
52	214/2020	SUBRAT KUMAR PATI-MP	PRADEEP KUMAR MISHRA
	MACA/115/2020		
53	215/2020	BIBHUTI B.JESTHY-MP	M/S.JAMESWAR DAS
	CMP/786/2014		
54	215/2020	D.M., NEW INDIA ASSURANCE CO. LTD,.-MP	ADAM ALI KHAN
	MACA/117/2020		
55	216/2020	BIBHUTI B.JESTHY-MP	M/S.JAMESWAR DAS
	CMP/786/2014		
56	216/2020	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
	MACA/118/2020		
57	217/2020	PRAMOD KUMAR PATRA-MP	PARTHA SARATHI DAS
	CMP/212/2020		

58	218/2020 CMP/445/2018	BISHNUMOHAN UPADHYAYA-MP	M/S.DARPAHARI DHAL
59	219/2020 CMP/213/2020	CHANDRAMANI BEHERA-MP	AJIT KU PANDA
60	220/2020 CMP/214/2020	LALMOHAN ROUT-MP	ANUPAM DASH
61	222/2020 CMP/215/2020	SARAT MAHABHOI-MP	SIDHESWAR RATH
62	223/2020 CMP/216/2020	SARAT MAHABHOI-MP	M/S.SIDHESWAR RATH
63	224/2020 CMP/217/2020	BISWAKESHAN JENA-MP	SANTANU KUMAR SARANGI
64	264/2020 RVWPET/131/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
65	265/2020 RVWPET/132/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
66	266/2020 RVWPET/133/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
67	267/2020 RVWPET/137/2020	UNION OF INDIA-MP	SIDHARTHA SANKAR MOHAPATRA
68	268/2020 RVWPET/137/2020	UNION OF INDIA-MP	SIDHARTHA SANKAR MOHAPATRA
69	269/2020 RVWPET/137/2020	UNION OF INDIA-MP	SIDHARTHA SANKAR MOHAPATRA
70	270/2020 RVWPET/138/2020	UNION OF INDIA-MP	SIDHARTHA SANKAR MOHAPATRA
71	327/2020 CRLA/319/2013	BABU BARIK-MP	M/S.JUGALA KISHORE PANDA
72	328/2020 CRLA/605/2019	RAMESH KUMAR MOHANTY@KUNA MOHANTY-MP	MANAS CHAND
73	329/2020 CRLA/460/2016	CHANDAN RAM@CHANNA RAM-MP	M/S.SMRUTI RANJAN MOHAPATRA
74	330/2020 CRLA/435/2015	DEBASIS PALAI-MP	MR BISWARANJAN DALAI
75	331/2020 CRLA/156/2020	PRASANTA KUMAR JENA @ MITUA-MP	BASANTA KUMAR DAS
76	332/2020 CRLA/158/2020	RASANANDA PRADHAN-MP	DEBA PRASAD DAS
77	333/2020 CRLA/159/2020	PRASANT KUMAR MOHANTY-MP	DEBA PRASAD DAS
78	334/2020 CRLA/160/2020	CHARANESWAR DUBEY-MP	BIBHU PRASAD DAS
79	335/2020 CRLA/160/2020	CHARANESWAR DUBEY-MP	BIBHU PRASAD DAS
80	336/2020 CRLA/161/2020	NILAKANTH MOHANTY-MP	BIBHU PRASAD DAS
81	337/2020 CRLA/161/2020	NILAKANTH MOHANTY-MP	BIBHU PRASAD DAS
82	339/2020 CRLMC/602/2020	SATYABADI PADHI-MP	GOKULANANDA MOHAPATRA
83	341/2020 CRLMC/603/2020	SAKTI RANJAN SINGH SAMANTA-MP	SAMVIT MOHANTY
84	342/2020 CRLMC/604/2020	SUDARSHAN KHATUA-MP	PRAVASH CH.JENA
85	343/2020 CRLMC/615/2020	SURA@SURENDRA JENA-MP	RASHMI KANTA ACHARYA
86	344/2020 CRLMC/615/2020	SURA@SURENDRA JENA-MP	RASHMI KANTA ACHARYA
87	345/2020 CRLMC/617/2020	DIBAKAR LENKA-MP	PRAVASH CH.JENA
88	346/2020 CRLMC/618/2020	SAMBIT KUMAR PANDA-MP	S.K.BHANJADEO
89	347/2020	RISE PRADHAN-MP	M/S.SUSANTA KUMAR MISHRA

90	CRLMC/971/2015 348/2020	RABINDRA PRADHAN-MP	M/S.NARENDRA KUMAR SAHOO
91	CRLMC/971/2019 2937/2020	SUBASINI BEHERA @ PATTNAIK-MP	M/S.DIPTI RANJAN BHOKTA
92	WP(C)/6797/2020 2938/2020	PURNA CHANDRA ROUT-MP	M/S.SIDHESWAR MALLIK
93	WP(C)/6809/2020 2939/2020	AJIT KUMAR MOHANTY-MP	JYOTIMANI PATNAIK
94	WP(C)/6815/2020 2940/2020	SAGAR SAHOO-MP	MANMAYA KUMAR DASH
95	WP(C)/6820/2020 2941/2020	SABITA MALLA-MP	M/S.SUBRATA KUMAR MOHANTY
96	WP(C)/6822/2020 2942/2020	M/S SHAKTI TIMBER-MP	M/S.SRINIBASH SATAPATHY
97	WP(C)/6832/2020 2943/2020	SHANKARSAN BHUKTA-MP	M/S. B.S.PANIGRAHI
98	WP(C)/6840/2020 2944/2020	SHANKARSAN BHUKTA-MP	M/S. B.S.PANIGRAHI
99	WP(C)/6840/2020 2945/2020	LAXMIPRIYA DASH-MP	M/S.S.K.DALAI
100	WP(C)/6847/2020 2946/2020	GUIDANCE ENGLISH MEDIUM SCHOOL-MP	M/S. SANATANU KU.SARANGI
101	WP(C)/6850/2020 2947/2020	CHITTA RANJAN MALIK-MP	M/S.SUVASHISH PATTANAIK
102	WP(C)/6851/2020 2948/2020	KALAKA RAMDAS-MP	BIRAJA PRASANNA DAS
103	WP(C)/6846/2020 2949/2020	SADASIVA SAHOO-MP	M/S.DEEPAK RANJAN SUNDARAY
104	WP(C)/6859/2020 2950/2020	M/S. SASWAT BRICKS-MP	M/S. PRAKASH K.MISHRA
105	WP(C)/6868/2020 2951/2020	RAJIV NAYAK-MP	M/S.S.PUSPALAKA
106	WP(C)/6869/2020 2952/2020	RESESWARI SAHOO-MP	M/S.B.S.PANIGRAHI
107	WP(C)/6871/2020 2953/2020	SADASIBA DORA-MP	M/S. TUKUNA KUMAR MISHRA
108	WP(C)/6877/2020 2954/2020	KARUR VYSYA BANK LTD-MP	ANJAN KU BISWAL
109	WP(C)/6879/2020 2955/2020	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY-MP	SANGRAM JENA
110	WP(C)/29007/2019 2956/2020	M/S. SHIVA SHAKTI CONSTRUCTION-MP	M/S. DEBENDRA KUMAR DWIBEDI
111	WP(C)/6889/2020 2957/2020	M/S SREE METALIKS-MP	M/S.SIDHARTHA RAY
112	WP(C)/6890/2020 2958/2020	M/S SREE METALIKS-MP	M/S.SIDHARTHA RAY
113	WP(C)/6890/2020 2959/2020	RAMA CH. NAIK-MP	M/S.RADHESHYAM SHARMA
114	WP(C)/7557/2011 2960/2020	PRAHALLAD BISWAL-MP	M/S.DEBENDRA KUMAR SAHOO.1
115	WP(C)/6892/2020 2962/2020	SARAT CHANDRA MOHARANA-MP	N.SAHANI
116	WP(C)/6894/2020 2963/2020	BINAPANI JENA @ BAUGH-MP	M/S.SURYAKANTA DAS MOHAPATRRA
117	WP(C)/6897/2020 2964/2020	DIRECTOR GENERAL OF POST GOVERNMENT OF INDIA-MP	M/S.DIPTI RANJAN SWAIN
118	WP(C)/6899/2020 2965/2020	PARADEEP TRUCK OWNERS ASSOCIATION-MP	PRAFULLA KUMAR RATH
119	WP(C)/6903/2020 2966/2020	BHIKARI CHARAN KUSUM-MP	M/S.B.MOHANTY
120	WP(C)/6905/2020 2968/2020	SARVODAYA SAMITI-MP	M/S.PARTHA MUKHERJI
	WP(C)/6925/2020		

121	2969/2020 WP(C)/6928/2020	ATMANANDA DAS-MP	M/S.ABHAYA KU.BEHERA
122	2970/2020 WP(C)/6929/2020	PABITRA MOHAN PATTNAIK-MP	M/S.AJIT KU.PANDA
123	2971/2020 WP(C)/6938/2020	SK.MADARI-MP	M/S.A.K.SARANGI
124	2972/2020 WP(C)/6941/2020	SIBA SANKAR PANDA-MP	M/S.SUBRAT KUMAR NAYAK
125	2974/2020 WP(C)/23983/2019	ORIPLAST LTD.-MP	M/S.SARADA P.SARANGI
126	2975/2020 WP(C)/6950/2020	BHARATI JENA-MP	M/S.MANMAYA KUMAR DASH
127	2976/2020 WP(C)/5042/2020	PRAVAS CHANDRA MANDAL-MP	ALOK KUMAR MOHAPATRA
128	2977/2020 WP(C)/2160/2020	PRAFULLA KUMAR BEHERA-MP	M/S.PRASANTA KUMAR MISHRA
129	2979/2020 WP(C)/20533/2018	SARMILA RAUTARAY-MP	M/S SADASIVA PATRA 1
130	2980/2020 WP(C)/6955/2020	SARAT KUMAR DASH-MP	M/S.AMITAV MOHANTY
131	2981/2020 WP(C)/6957/2020	SUNAKAR DAS-MP	SIDHESWAR MALLIK
132	2982/2020 WP(C)/6958/2020	MANAS RANJAN MOHANTA-MP	BIJAYA KUMAR BEHERA 1
133	2983/2020 WP(C)/29271/2019	SARPANCH GUDU GRAM PANCHAYAT-MP	DAYANANDA MOHAPATRA
134	2984/2020 WP(C)/19931/2019	DASARATHA PATTNAYAK-MP	M/S.NILAMADHAB PRAHARAJ
135	2988/2020 WP(C)/28699/2019	BIJAYARAM JATA-MP	M/S.SATYAJIT MUKHARJI
136	2989/2020 WP(C)/23997/2015	GUNANIDHI JENA-MP	M/S.BISWABIHARI MOHANTY
137	2990/2020 WP(C)/5589/2020	SARAT CHANDRA NAYAK-MP	M/S.PRAVASH CH.JENA
138	2991/2020 WP(C)/17596/2015	RANI LAXMIBAI SHAKTI SANCHAYIKA MAHASHANGHAM-MP	M/S.DURGESH NARAYAN RATH
139	2992/2020 WP(C)/5633/2018	DEBADATTA DAS-MP	M/S.S.C.PRADHAN
140	2993/2020 WP(C)/5646/2020	PRINCIPAL INCHARGE CUM SECRETARY OF KANASA HIGHER SECONDARY SCHOOL-MP	M/S.RAMCHANDRA RAJ DAS
141	2994/2020 WP(C)/21694/2019	ABHIRAM SAHOO-MP	ANJAN KUMAR BISWAL
142	2995/2020 WP(C)/18161/2019	PRABHABATI SAHU-MP	M/S.ANJAN KUMAR BISWAL
143	2996/2020 WP(C)/18446/2019	MANOJ KUMAR RATH-MP	ANJAN KUMAR BISWAL
144	2997/2020 WP(C)/18448/2019	M/S. KBS TRADE VENTURE PVT. LTD.,-MP	ANJAN KUMAR BISWAL
145	2998/2020 WP(C)/18160/2019	K.RABINDRA SENAPATI-MP	M/S.ANJAN KUMAR BISWAL
146	2999/2020 WP(C)/21692/2019	M/S.SHREE KAMADHENU AGROBASED INDUSTRIES PVT.LTD.-MP	ANJAN KUMAR BISWAL
147	3000/2020 WP(C)/18382/2019	HAKIMA BANO-MP	ANJAN KUMAR BISWAL
148	3001/2020 WP(C)/18684/2019	RABI NARAYAN MISHRA-MP	M/S ANJAN KU.BISWAL
149	3002/2020 WP(C)/6938/2020	SK.MADARI-MP	M/S.A.K.SARANGI
150	3003/2020 WP(C)/6975/2020	MANJULATA GARUDA-MP	M/S.SURESH KUMAR PANDA
151	3004/2020 WP(C)/6976/2020	BIJAY BARIK-MP	M/S. MD.G.MADANI
152	3005/2020	DHIRENDRA PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA

	WP(C)/6979/2020		
153	3006/2020	AJIT SAHU-MP	M/S.BIBHU PRASAD TRIPATHY
	WP(C)/6980/2020		
154	3007/2020	PHULSINGH MAJHI @ BHATRA-MP	M/S.TUKUNA KUMAR MISHRA
	WP(C)/849/2020		
155	3008/2020	ISWAR CHANDRA SAHU-MP	M/S. ANJAN KUMAR BISWAL
	WP(C)/6981/2020		
156	3009/2020	BHARAT KU.JANI-MP	PRAFULLA KUMAR RATH
	WP(C)/8290/2016		
157	3010/2020	BIJAYA KUMAR SWAIN-MP	M/S.BAIDHAR SAHOO
	WP(C)/7004/2020		
158	3011/2020	GOPINATH DASH-MP	M/S.G.P.MOHANTY
	WP(C)/10122/2007		
159	3012/2020	GITANJALI SARANGI-MP	M/S.AMITAV TRIPATHY
	WP(C)/7005/2020		
160	3013/2020	RASMIN KUMAR JENA-MP	M/S.SUMANTA KUMAR NAYAK
	WP(C)/21711/2017		
161	3014/2020	SULOCHANA SAHU-MP	M/S. RUDRA NARAYAN PARIJA
	WP(C)/7011/2020		
162	3016/2020	OM PRAKASH NAYAK-MP	M/S.APARESH BHOI
	WP(C)/19233/2019		
163	3017/2020	PURNA CHANDRA SWAIN-MP	M/S. S.K.NAYAK
	WP(C)/7014/2020		
164	3018/2020	SUDARSAN DASH-MP	M/S.S.K.MOHANTY
	WP(C)/7015/2020		
165	3019/2020	MINATI MISHRA-MP	M/S. PRASANTA KUMAR NANDA
	WP(C)/7016/2020		
166	3020/2020	AMRIK SINGH-MP	DEBENDRA NARAYAN PATTANAIK
	WP(C)/7022/2020		
167	3021/2020	LIAKAT ALI KHAN-MP	M/S.ASHOK KUMAR MOHAPATRA (1)
	WP(C)/7023/2020		
168	3022/2020	SAROJ BAL-MP	PRAFULLA KUMAR RATH
	WP(C)/7028/2020		
169	3023/2020	LAXMAN MISHRA-MP	M/S.A.B.PARIDA
	WP(C)/7029/2020		
170	47/2020	PRAMOD KU.BINDHANI-MP	
	CONTC/2115/2019		
171	53/2020	UPENDRA PARIDA-MP	
	CRLMP/1326/2019		
172	167/2020	KALIA NAIK@TERA-MP	
	BLAPL/3340/2019		
173	221/2020	CHAMELI ORAM-MP	
	CMP/800/2018		
174	305/2020	JAGANNATH SAMANTARAY@JITANU-MP	
	ABLAPL/15071/2018		
175	306/2020	DINABANDHU BEHERA-MP	
	ABLAPL/2611/2017		
176	307/2020	DEEPAK BEHERA@LITU-MP	
	ABLAPL/7824/2017		
177	340/2020	JANAKI MOHARANA-MP	
	CRLMC/177/2017		
178	2961/2020	P.K.TOBACCO PRODUCT-MP	
	WP(C)/12369/2004		
179	2967/2020	NALINIKANTA PARIDA-MP	DEEPAK KUMAR PANI
	WP(C)/16566/2019		
180	2973/2020	PRASANJIT DAS-MP	
	WP(C)/27748/2019		
181	2978/2020	DWITIYA PASAYAT-MP	
	WP(C)/25308/2019		
182	2985/2020	SIBA KUNAR-MP	
	WP(C)/3898/2020		
183	2986/2020	PABITRA GHIBILA-MP	
	WP(C)/3896/2020		

184	2987/2020 WP(C)/6143/2013	NIRANJAN MOHAPATRA-MP
185	3015/2020 WP(C)/12986/2019	M/S. JUDHISTIRA PARIDA AND CO-MP